

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

ORIGINAL APPLICATION NO. 169 OF 2023(SZ)

In the matter of:

Tribunal on its own motion Suo Motu based on the report dated 26.06.2023 received from Hon'ble Justice A.V.Ramakrishna Pillai on the Present Status of Waste dump site at Cubaloor in Mangalpady Panchayat, Kasargod District, Kerala.

-VS-

The Chief Secretary Govt. of Kerala and ors.

----Respondent(s)

**ACTION TAKEN REPORT FILED BY ADDITIONAL SECRETARY, LOCAL
SELF GOVERNMENT/1ST RESPONDENT**

Index

S.No	Particulars	Page No.
1.	Action Taken Report filed by the Additional Secretary, Local Self Government, Kerala	1

Dated at Chennai on this the 05th day of August,2024.

for. G. J. for
5/8/24

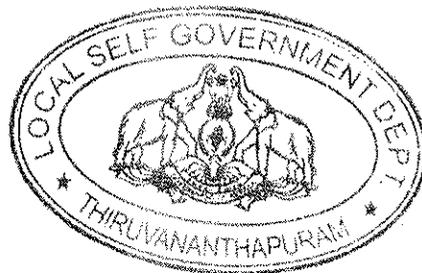
M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

NGT OA 169/2023 Suo Motu - Waste dumpsite at Kubanoor in Mangalpady Panchayat, Kasaragod District, Kerala - Report on the action taken and the status as on date and proposed timeline for completion of the work.

The Mangalpady Grama Panchayat is collecting non-bio degradable waste from the houses and establishments through Haritha Karma Sena. The waste collected through Haritha Karma Sena is dumped in the Kubanoor waste plant. Nealy 5 tons of legacy waste is dumped in the waste plant in the last 4 months. The Panchayat has executed an agreement with an agency named 'Green Worms Eco Solutions' dated 12.07.2024 to lift the legacy waste within a period of 2 weeks.

The remaining accumulated garbage dumped in the plant will be removed by implementing a bio mining project with an estimated project cost of Rs.2,00,00,000/- After floating of e-tender, the tender submitted by Sri.M.C.Kutty was accepted and a letter of acceptance dated 10.07.2024 has been forwarded to the successful tenderer. The successful tenderer is allowed a time of 28 working days from the date of issue of letter of acceptance to execute the agreement. The Assistant Engineer, LSGD, Mangalpady Grama Panchayat, who is the implementing officer of the Bio Mining Project has informed that the Bio-mining work can be completed within a period of 6 months of commencement of the work. All earnest efforts will be made to bring out a solution to clear the legacy waste at Cubaloor in Mangalpady Panchayath.




PREETHA K. S.
Additional Secretary
Local Self Government Department
Thiruvananthapuram

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)**

**ORIGINAL APPLICATION NO. 169 OF
2023(SZ)**

In the matter of:
Tribunal on its own motion Suo Motu
based on the report dated 26.06.2023
received from Hon'ble Justice
A.V.Ramakrishna Pillai on the Present
Status of Waste dump site at Cubaloor
in Mangalpady Panchayat, Kasargod
District, Kerala.

-VS-

The Chief Secretary Govt. of Kerala and
ors. -----Respondent(s)

**ACTION TAKEN REPORT FILED BY
ADDITIONAL SECRETARY, LOCAL SELF
GOVERNMENT / 1ST RESPONDENT**

**E.K. KUMARESAN,
Standing Counsel for Government
of kerala**

No.6, Indian Chambers (SICCI)
Annex Building, Ground Floor,
Esplanade, Chennai - 600 108.

Cell No: 95974 35955